[Shri K. Brahmananda Reddy.]

Acute Shortage of

say that the police have been immobilised. In fact the whole story as I have read, not to speak of other States, right from the time Shri Jayaprakash Narayan arrived at Calcutta Airport, how friends of Shri Jayaprakash Narayan wanted to invite him, welcome him were taken to the VIP area and even when some Yuvak Congress people raised some slogans, nothing happened. Police were there and subsequently also when he lodged himself in an separate place, there were several meetings inside the building. The police were there, the protection was there and he went to the Students Hall and there also there was a sufficient police.

were immobilised To say that they under instructions of the Chief Minister, West Bengal would be very uncharitable. West Bengal Now, the Chief Minister, seems to have expressed his reget for what happened.

SHRI RABI RAY: When?

SHRI K. BRAHAMANANDA REDDY: Whenever that may be. He seems to have expressed his regret.

1532."

the term

श्री रबी राय: तीन तारीख को विधान सभा की बैठक हई, उसमें सिद्धार्थ शंकर रे मौजूद थे, उस पर बहस हुई, तो उसमे रिग्रेट करने का मौका नहीं मिला उनको ? 1 -Ein - --

SHRI K. BRAHMANANDA REDDY: Probably he said it later. I do not know what he said, but it appeared in the press, and therefore...

SHRI RABI RAY: You should have known it when he expressed his regret.

SHRI K. BRAHMANANDA REDDY: Then so far as Andhra Pradesh is concerned, it is not my jurisdiction to give permission or not to give it. But it was in news somewhere-I saw it in newspapers that permission...

SHRI RABI RAY: Mr. Vengal Rao is following in the footsteps of the British Government, not allowing fields, not allowing halls and stadiums, like that.

SHRI K. BRAHMANANDA REDDY: What I saw in the newspapers was that in a particular place like Lal Bahadur Stadium-which probably is not generally given for political activities-it had been refused probably. I do not know the facts. but I do not think in other areas wherever that meeting is sought to be held, there will be any objection. I do not know because I am not the man to consider that, However, Sir, I wish to repeat that it has been our endeavour to see that all legitimate activity is not hindered by any acts of hooliganism or violence. Therefore, in this process very political party will have to make its own contribution.

Thank you. -

## RE ACUTE SHORTAGE OF WATER IN TAMIL NADU

SHRI T. V. ANANDAM (Tamil Nadu): Sir, thank you very much for giving me this opportunity to make an urgent and important mention regarding Tamil Nadu. Sir, Tamil Nadu is suffering for want of water and also power. This morning newspapers said that about 10 lakhs of workers are laid off, they are jobless, and the people of Madras city are migrating to Andhra Pradesh or Karnataka, or even to Kerala. Here I may point out that we may call ourselves citizens of this great nation and we want national integration, but people in the adjacent places do not come to the rescue of the Tamil Nadu people. Whether the people of Tamil Nadu request them or not, it is their duty to see that instead of allowing waters to flow to the Arbian Sea or Bay of Bengal, water is given to Tamil Nadu. It is a very critical situation. People are suffering. Jaundice, cholera, small-poxall types of diseases are prevalent. There is a dispute between the State Minister and the Central Finance Minister in the matter of grant. I hope the Home Minister would bring it to the notice of the Prime Minister, or the Minister concerned to see that immediate steps are taken to relieve the

people of Tamil Nadu of the distress they are undergoing.

powers are in

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, I wish to draw the attention of the Government to the acute water shortage in Tamil Nadu. Most of the cities are already on alternate days of water supply. The Coimbatore district with 4 Million populaton has only 3 million gallons of water per day. Madurai has only one-third of its usual supply. Madras has to go on once in three days after May 1. The State Government is thinking of evacuating people from the city.

Now this is a problem that we have known for many years and for a long time and we saw this particular crisis coming. I am very sorry to say that we have not taken this problem as seriously as we should have. I think, time has come for us to handle this problem on a war footing and if the State Government is not able to handle this problem, the Centre should certainly intervene. I find what is more disturbing is the Centre's apathy which now in my opinion is bordering on callousness. This will only worsen the relationship between the people of Tamil Nadu and the Centre if the Centre does not take immediate concerted action. Therefore, to instil urgency into the problem and to bring about a national focus on the tremendous crisis that has been created. I would urge upon the Government to immediately form a committee of the members of Parliament, to visit that area and to assure the people that help would be coming and that they would not be thrown to the wolves.

Secondly, Sir, I think time has also come for us to look at this problem of water in utmost seriousness. The only solution to Tamil Nadu problem now is, the desalination of water through use of nuclear reactor. One nuclear reactor can produce 56 million gallons of water which can solve the problem of Tamil Nadu as a whole. Therefore, I would suggest that the Government should give immediate attention to this problem by setting up a nuclear reactor.

REFERENCE TO DEMONSTRATION HELD IN FRONT OF THE RESIDENCE OF SHRI P. N. SINGH, A MEMBER OF DELHI METROPOLITAN COUNCIL

श्री चन्द्रशेखर (उत्तर प्रदेश): उपसभापति महोदय, मैं ग्रापका ध्यान ग्रीर सदन का ध्यान बड़े दु:ख के साथ एक घटना की स्रोर स्नाकृष्ट करना चाहता ह। दिल्ली मैट्रोपोलिटन कौसिल के सदस्य श्री पी० एन० सिंह के घर पर शुक्रवार को सबेरे एक मुजाहिरा, एक जुलस निकाला गया । एक दिन पहले रात को बड़े-बड़े पोस्टर लगाए गए कि पी० एन० सिह काग्रेस के सदस्य होते हए काग्रेस के खिलाफ है, इसलिए उनको कांग्रेस से निकाला जाए। एन० डी० एम०सी० के कर्मचारियो का जुलुस निकाला जा रहा है। पी०एन० सिह की खिलाफत यह है कि 13 ग्रप्रैल को उन्होने जलियांवाला बाग दिवस मनाया था जिसमें उन्होंने वदिकस्मती से मुझे, श्री मोहन धारिया ग्रीर कृष्ण कात जी को भाषण देने के लिए बलाया था। शुक्रवार के दिन पुलिस को रिपोर्ट की गई थी कि इस तरह का मुजाहिरा होने वाला है, इसलिए पुलिस वहां पर मौजद थी। उपाध्यक्ष महोदय, उनकी मौजदगी मे एन० डी० एम० सी० के ट्रकों पर एन० डी० एम० सी० के कर्मचारियों की लाद कर बिना किसी स्रादेश के जुलूम निकाला गया। इसके बाद उनके घर पर पथराव किया गया, गालियां दीं। दोनो तरफ से झगड़े हुए। झगड़ा होने के बाद वहां पर मामला खत्म हो गया। खत्म होने के बाद मैंने गृह मंत्री जी को भीर एल० जे० साहब को कहा कि कांग्रेस से अगर किसी सदस्य को निकालना है तो एन० डी० एम० सी० के कर्मचारियों भौर ट्रकों का इस्तेमाल नही होना चाहिए। मैंने श्रपन मन्नी श्री ग्रोम मेहता जी से भी कहा था। लेकिन उपाध्यक्ष महोदय, शायद देश मे यह पहली घटना होगी कि जिसके घर में मजाहिरा हुन्ना उसी के खिलाफ मुकदमा चला। मेरे कहने का नतीजा यह हुआ कि पुलिस ने यह कहा कि पी० एन० सिंह साथियो को गिरफ्तार कर लिया जाए। यद्यपि वे गिरफ्तार इसलिए नहीं कर सके ; क्योंकि जडि-शियरी ने बीच-बचाव किया । उन्होंने कहा कि ग्राप